

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/6775/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Murtaza Ahmed Choudhury,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 16<sup>th</sup> December, 2021

Sub:- **Casual leave along with station leave permission.**

Ref:- Your Letter No.DJDH/3863/2021, dated 14.12.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.12.2021 along with station leave permission, w.e.f the morning of 13.12.2021 till the evening of 13.12.2021**, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-90/1996/6776/A, dated 16.12.2021

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
16/12/21  
**JT.REGISTRAR (VIGILANCE)**

*Rao*